

ANNEXURE 3

Name of the corporate debtor: VERSATILE PHARMA PRIVATE LIMITED , Date of commencement of CIRP 24-08-2023 ; List of creditors as on 20-01-2024
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	CANARA BANK ARMB	16-09-23	8,05,99,264	8,03,32,721	Term Loan	8,03,32,721	8,03,32,721	NO	16	0	0	2,66,543	0	
2	UNION BANK OF INDIA ARB SR NAGAR	11-10-23	41,37,22,828	41,10,68,171	TL & CC	16,19,00,000	41,10,68,171	NO	84	0	0	26,54,657	0	
	TOTAL		49,43,22,092	49,14,00,892		24,22,32,721	49,14,00,892		100	0	0	29,21,200	0	

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FOR VERSATILE PHARMA PRIVATE LIMITED
KALVAKOLANU MURALI KRISHNA PRASAD,
RESOLUTION PROFESSIONAL,
IBBI/PA-001/IP-P00967/2017-2018/11588
AFA VALID UPTO 22-11-2024



